

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-30/2006

In the matter of :

Jaimahal Hotels (P) Limited

....PETITIONER

SECTION :

Under Section 397/398

Order delivered on 22.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner

: Mr. Salman Khurshid, Sr. Advocate
Mr. Shailesh Sharma, Advocate


For the Respondent/Cor. Debtor

: -

ORDER

Learned Counsels for the parties are present. Heard the Sr. Counsel for respondent-1 at length.

For further arguments of the respondents, post the matter on 14.9.2017.

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(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
22.8.2017